

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section          | Name of the Parties M/s. / Mr.  |
|----------------------|----------|---------|------------------|---|
| CP 122/14            | TP 3/17  | Hearing | 433( e) / 433(f) | Asia (Chennai) Engineering Company Pvt. Ltd. Vs Chincholi Sugar and Bio-Industries Ltd. |

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 Samarth Shreedhar

Applicant

✓

Counsel for Petitioner is present. He requested time on the ground that he would move withdrawal memo.

List it on 10.08.2017.

MEMBER (J)